

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 3208  
TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2018**

**SSA and RMSA**

**3208. PROF. PREM SINGH CHANDUMAJRA:  
SHRI RAHUL SHEWALE:  
SHRI BHOLA SINGH:  
SHRI SANJAY DHOTRE:  
SHRI SADASHIV LOKHANDE:  
SHRI JANARDAN SINGH SIGRIWAL:  
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) have achieved the desired results in the country and if so, the details of targets set and achieved thereunder during the last three years and the current year along with their status;
- (b) the details of the funds provided / utilized, schools opened and students benefited under the said Abhiyans during the said period, State/UT-wise, especially in Uttar Pradesh;
- (c) the steps taken by the Government to ensure elementary and secondary education to every child of the country;
- (d) whether the Union Government has issued or proposes to issue directions to State Governments to spend the funds judiciously under these Abhiyans including construction of new school building; and
- (e) if so, the details of the outcome thereof, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) and (b): The erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) were implemented for the universalization of elementary education and secondary education respectively. The overall goals were universal access and retention upto elementary level under SSA and secondary level under RMSA, bridging of gender and social category gaps in education and enhancement of learning levels of children. In pursuance of the proposal of the Union Budget, 2018-19, to treat school education holistically without segmentation from pre-school to Class XII, the Department of School Education and Literacy has launched the Samagra

Shiksha - an Integrated Scheme for School Education as a Centrally Sponsored Scheme with effect from the year 2018-19. This programme subsumes the three erstwhile Centrally Sponsored Schemes of SSA, RMSA and Teacher Education (TE).

Since inception of SSA in 2000-01, opening of 3.64 lakh new elementary schools, construction of 3.12 lakh school buildings and 18.87 lakh additional classrooms, 2.42 lakh drinking water facilities, 10.53 lakh toilets and 19.33 lakh teacher posts have been sanctioned to States and UTs. Out of this, till 2017-18, 3.6 lakh elementary schools have been opened, 2.94 lakh school buildings and 18.03 lakh additional classrooms, 2.35 lakh drinking water facilities and 10.03 lakh school toilets have been constructed and 15.16 lakh teachers have been recruited.

Under RMSA, total 12682 schools have been approved against which 12033 schools have been made functional till 2017-18. Besides, construction of 50713 additional classrooms, 26260 science labs, 19076 computer rooms, 25597 library rooms and 30092 Art/craft rooms have been sanctioned for strengthening of existing secondary schools, and out of this construction of 36695 additional classrooms, 19092 science labs, 13628 computer rooms, 19013 library rooms and 21143 Art/craft room have been completed till 2017-18.

The state-wise details on central share released and utilized/expenditure incurred under SSA and RMSA during the last three years are at Annexure I, cumulative status of schools opened under SSA and RMSA are at Annexure II and total enrolment in Government and Government aided schools at elementary and total enrolment in Government schools at secondary level are at Annexure III.

(c): Samagra Shiksha, launched with effect from 2018-19, is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. It envisages the 'school' as a continuum from pre-school, primary, upper primary, secondary to senior secondary levels. An allocation of Rs 75,000 crore over the period 1st April, 2018 to 31st March, 2020 has been approved for the Scheme which is a 20% increase over the current allocations. Its main features, inter alia, are as follows:

- (i) Annual Grant of Rs. 5,000 to Rs. 20,000/- per school for strengthening of Libraries.
- (ii) Composite school grant increased from Rs. 14,500-50,000 to Rs. 25,000-1 Lakh and to be allocated on the basis of school enrolment.
- (iii) Annual Grant for sports equipments at the cost of Rs. 5000 for Primary Schools, Rs. 10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools.

- (iv) Allocation for children with Special Needs (CwSN) increased from Rs. 3,000 to Rs. 3,500 per child per annum including a stipend of Rs. 200 per month for CWSN girls to be provided from Classes I to XII. – earlier it was only for classes IX to XII.
- (v) Allocation for uniforms enhanced from Rs. 400 to Rs. 600 per child per annum.
- (vi) Allocation for textbooks enhanced from Rs. 150/250 to Rs. 250/400 per child per annum.
- (vii) Upgradation of existing schools i.e., from primary to upper primary, from upper primary to secondary and from secondary to senior secondary levels.
- (viii) Upgradation of Kasturba Gandhi Balika Vidyalayas (KGBVs) from Class 6-8 to Class 6-12.
- (ix) Strengthening Teacher Education Institutions like SCERTs and DIETs to improve the quality of teachers with SCERT as the nodal institution for in-service and pre-service teacher training
- (x) Enhanced use of digital technology in education through smart classrooms, digital boards and DTH channels.

(d) and (e): The annual plans under the Schemes are prepared by the States and UTs based on their requirements and priority. These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the schemes and availability of budgetary resources. The expenditure under the Schemes is as per the approved plans and governed by the Scheme Manual on Financial Management and Procurement (FMP) and General Financial Rules (GFR). To ensure effective utilization of funds under these Schemes including for construction of new school buildings, there are robust monitoring systems in place to review the physical and financial progress of approved interventions through monthly/quarterly reports, annual audit by independent Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a regular CAG audit, a system of concurrent financial reviews, as well as regular internal audit and regular Review Meetings with all States and UTs.

\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3208 FOR ANSWER ON 06.08.2018 ASKED BY PROF. PREM SINGH CHANDUMAJRA: SHRI RAHUL SHEWALE: SHRI BHOLA SINGH: SHRI SANJAY DHOTRE: SHRI SADASHIV LOKHANDE: SHRI JANARDAN SINGH SIGRIWAL: SHRI BHARTRUHARI MAHTAB REGARDING SSA AND RMSA.

State-wise fund released during last three years under Sarva Shiksha Abhiyan

(Rs. in Lakh)

Sr. No.	Name of the State	2015-16		2016-17		2017-18	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	A&N Islands	359.46	696.75	479.14	831.90	1945.53	1251.03
2	Andhra Pradesh	66810.81	161051.54	63302.18	122115.26	70431.00	94919.79
3	Arunachal Pradesh	18179.44	29271.33	19956.64	30445.19	23022.07	34987.92
4	Assam	100464.64	116527.23	87652.30	106131.38	123584.00	138517.86
5	Bihar	251557.33	576225.94	270688.44	638367.43	255797.00	763107.95
6	Chandigarh	3521.81	5767.69	3333.55	5673.19	9265.50	7528.56
7	Chhattisgarh	62219.70	147751.88	59262.77	170229.54	67477.00	160100.00
8	D&N Haveli	594.91	1694.87	1068.38	1974.23	5476.54	6056.80
9	Daman And Diu	78.38	374.01	300.00	230.50	1038.57	853.78
10	Delhi	7293.80	10328.59	8306.19	11439.95	10976.90	16056.56
11	Goa	813.58	1585.81	869.11	1791.08	862.60	2188.60
12	Gujarat	61563.82	182493.43	77740.50	118412.76	65046.00	111952.09
13	Haryana	34501.21	52916.29	32000.88	68265.36	36355.00	71296.29
14	Himachal Pradesh	12139.13	32526.67	12825.46	30704.71	30874.00	29895.16
15	J&K	129980.55	182893.46	107250.05	125783.94	153797.98	234513.73
16	Jharkhand	55863.31	135591.04	50945.73	131992.15	58984.54	116924.18
17	Karnataka	41759.33	119636.52	54495.50	128686.02	54881.99	161776.40
18	Kerala	12858.86	25832.72	11316.74	32147.72	13680.00	44203.09
19	Lakshadweep	139.87	235.30	239.87	250.99	406.52	393.51
20	Madhya Pradesh	160197.85	212603.60	154455.09	266913.52	173814.00	278913.36
21	Maharashtra	41225.28	84734.46	60369.65	192206.91	64232.00	226473.17
22	Manipur	18355.46	15031.94	4405.31	14384.23	18377.00	20806.32
23	Meghalaya	16626.96	21003.75	20067.00	23522.18	33579.50	29152.24
24	Mizoram	9437.51	14382.25	10934.31	12664.43	12000.33	12883.11
25	Nagaland	8739.53	15943.80	10725.34	17000.91	11717.00	11229.79
26	Odisha	82081.65	134883.34	70423.00	156377.33	86612.00	186883.65
27	Puducherry	583.14	561.18	304.68	577.38	622.73	748.98
28	Punjab	30003.82	65592.85	30002.69	60009.64	31665.00	54084.88
29	Rajasthan	193462.09	425030.13	182578.48	453491.19	198973.00	726452.68
30	Sikkim	4054.36	5163.87	3479.24	5015.36	5684.35	6682.54
31	Tamil Nadu	82111.73	141320.18	82111.30	138620.06	86644.00	144594.98
32	Telangana	21776.01	68807.25	41776.09	124582.92	44244.72	74259.25
33	Tripura	16956.97	19667.41	19190.95	19965.83	20220.38	26301.57
34	Uttar Pradesh	505434.30	1205725.47	505433.99	1458836.03	424980.68	645175.27
35	Uttarakhand	22588.40	38131.67	25268.98	42238.11	62499.00	71989.57
36	West Bengal	84679.41	170734.26	82185.32	173945.60	89657.00	164908.86
	<b>Total</b>	<b>2159014.41</b>	<b>4422718.48</b>	<b>2165744.85</b>	<b>4885824.93</b>	<b>2349425.43</b>	<b>4678063.52</b>

**Note:** Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3208 FOR ANSWER ON 06.08.2018 ASKED BY PROF. PREM SINGH CHANDUMAJRA: SHRI RAHUL SHEWALE: SHRI BHOLA SINGH: SHRI SANJAY DHOTRE: SHRI SADASHIV LOKHANDE: SHRI JANARDAN SINGH SIGRIWAL: SHRI BHARTRUHARI MAHTAB REGARDING SSA AND RMSA.**

**State-wise fund released during last three years under Rashtriya Madhyamik Shiksha Abhiyan  
(Rs. in Lakh)**

Sr. No.	Name of the State	2015-16		2016-17		2017-18	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	A&N Islands	97.82	211.34	354.82	429.00	308.38	275.27
2	Andhra Pradesh	27182.77	43236.94	7108.57	34909.74	27032.75	0.00
3	Arunachal Pradesh	3626.43	802.02	1207.31	3331.18	7629.96	1428.90
4	Assam	16261.66	28234.35	25776.42	26744.85	14539.49	27950.16
5	Bihar	3601.01	25626.79	20065.41	17465.84	18603.98	16640.46
6	Chandigarh	117.65	249.87	335.02	82.18	205.27	158.75
7	Chhattisgarh	22917.78	18651.80	24663.89	61972.25	14606.98	103073.31
8	D&N Haveli	177.99	134.38	220.13	73.56	136.59	153.49
9	Daman And Diu	77.94	83.09	123.20	98.54	110.91	85.27
10	Delhi	1952.97	3457.61	1829.43	2837.53	2725.97	2348.66
11	Goa	229.15	428.13	334.98	576.19	413.72	615.65
12	Gujarat	12238.29	14529.55	16505.36	13268.17	4797.01	21785.82
13	Haryana	7726.57	25416.09	14724.44	26325.38	21243.50	21812.93
14	Himachal Pradesh	12552.07	14340.84	23279.25	16775.30	10098.37	26105.68
15	J&K	9614.42	23625.35	14947.61	28546.57	29235.19	5682.71
16	Jharkhand	7753.04	21458.48	13295.61	45358.01	5070.06	10115.02
17	Karnataka	20968.84	48969.60	8104.32	17814.66	5169.27	15796.54
18	Kerala	10247.22	5107.24	4969.22	15574.83	3363.86	6242.99
19	Lakshadweep	9.79	19.11	17.87	15.15	21.58	6.00
20	Madhya Pradesh	28340.93	48756.39	34834.51	68882.60	42962.33	68765.32
21	Maharashtra	20180.33	50571.07	12305.67	29834.10	9969.48	28339.59
22	Manipur	5093.41	5097.86	4320.68	7312.78	7249.21	3881.50
23	Meghalaya	40.08	166.30	1897.71	2973.45	1420.76	2206.03
24	Mizoram	2080.48	3704.21	3223.65	3654.72	3249.44	3625.24
25	Nagaland	5326.42	2513.32	2509.58	6597.82	5483.83	4960.35
26	Odisha	19870.99	40494.99	10058.52	25724.26	16388.46	21432.21
27	Puducherry	152.56	521.22	217.56	299.97	223.36	598.14
28	Punjab	4482.69	22824.69	8852.12	20506.72	6518.48	3560.09
29	Rajasthan	37129.87	74346.60	35968.19	84033.04	42401.91	69171.76
30	Sikkim	1661.22	1792.34	1479.98	2473.50	2504.06	1980.28
31	Tamil Nadu	31471.84	76013.07	29324.58	54017.78	36356.22	60035.12
32	Telangana	20008.10	26193.92	9009.98	39715.89	19560.02	49525.21
33	Tripura	910.28	3937.99	1383.85	2352.42	3914.92	1885.72
34	Uttar Pradesh	13150.00	22848.19	18913.62	50878.00	16219.66	47592.44
35	Uttarakhand	4330.77	9300.22	12463.88	14489.16	15819.82	66316.46
36	West Bengal	2909.39	4963.59	4200.01	12281.32	5832.98	19276.39
	<b>Total</b>	<b>354492.77</b>	<b>668628.55</b>	<b>368826.95</b>	<b>738226.46</b>	<b>401387.78</b>	<b>713429.46</b>

**Note:** Expenditure (including state share & unspent balance of previous years)

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3208 FOR ANSWER ON 06.08.2018 ASKED BY PROF. PREM SINGH CHANDUMAJRA: SHRI RAHUL SHEWALE: SHRI BHOLA SINGH: SHRI SANJAY DHOTRE: SHRI SADASHIV LOKHANDE: SHRI JANARDAN SINGH SIGRIWAL: SHRI BHARTRUHARI MAHTAB REGARDING SSA AND RMSA.**

**Cumulative Status of Schools Sanctioned and Opening till 2017-18**

S. No.	State	SSA				RMSA	
		Total Schools Sanctioned upto 2017-18		Opened till 30.06.2018		Total Schools Sanctioned upto 2017-18	Opened till 30.06.2018
		PS	UPS	PS	UPS	Secondary	Secondary
1	A&N Island	28	18	28	18	0	0
2	Andhra Pradesh	2156	4476	2156	4476	96	48
3	Arunachal Pradesh	1666	713	1666	713	81	80
4	Assam	5048	47	5040	23	12	0
5	Bihar	21420	19725	21264	19628	1153	1005
6	Chandigarh	32	23	32	23	2	2
7	Chhattisgarh	9842	7815	9842	7815	1449	1446
8	D & N Haveli	61	81	61	81	0	0
9	Daman & Diu	8	6	7	6	3	3
10	Delhi	14	2	14	2	0	0
11	Goa	0	0	0	0	0	0
12	Gujarat	130	8	126	4	467	463
13	Haryana	971	1725	953	1711	56	52
14	Himachal Pradesh	80	1293	80	1293	176	175
15	Jammu & Kashmir	10894	7072	10811	7072	636	625
16	Jharkhand	19294	10288	19294	10288	1189	1157
17	Karnataka	3195	2605	3195	2605	389	374
18	Kerela	248	6	0	3	112	111
19	Lakshdweep	6	6	6	6	0	0
20	Madhya Pradesh	27910	17851	27910	17851	1858	1856
21	Maharashtra	7718	601	7718	583	0	0
22	Manipur	832	381	791	381	182	121
23	Meghalaya	2907	2259	2907	2259	67	18
24	Mizoram	270	351	260	346	92	92
25	Nagaland	450	585	393	553	168	127
26	Odisha	9649	10991	9649	10991	864	710
27	Puducherry	6	3	6	3	9	9
28	Punjab	259	876	259	876	318	316
29	Rajasthan	29746	20864	29746	20864	273	273
30	Sikkim	63	98	63	98	18	18
31	Tamilnadu	2015	5429	2015	5429	1115	1096
32	Telangana	1615	1475	1615	1475	8	8
33	Tripura	1263	1018	1225	1018	116	91
34	Uttar Pradesh	27021	29576	26530	29370	1486	1478
35	Uttarakhand	1218	1335	1209	1334	280	279
36	West Bengal	16648	10079	16590	7842	7	0
<b>Total</b>		<b>204683</b>	<b>159681</b>	<b>203461</b>	<b>157040</b>	<b>12682</b>	<b>12033</b>

Source-States and UTs

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3208 FOR ANSWER ON 06.08.2018 ASKED BY PROF. PREM SINGH CHANDUMAJRA: SHRI RAHUL SHEWALE: SHRI BHOLA SINGH: SHRI SANJAY DHOTRE: SHRI SADASHIV LOKHANDE: SHRI JANARDAN SINGH SIGRIWAL: SHRI BHARTRUHARI MAHTAB REGARDING SSA AND RMSA.

## ENROLMENT IN GOVERNMENT SCHOOLS AT ELEMENTARY AND SECONDARY LEVEL

State/Uts	Elementary Level						Secondary Level		
	Government			Aided			Government		
	2014-15	2015-16	2016-17	2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
A & N Islands	38235	37171	35616	1125	1068	1098	10944	10774	10395
Andhra Pradesh	3368535	3128681	3002476	217875	190719	174309	784677	774588	756125
Arunachal Pradesh	238730	232903	192487	14460	15225	14748	44744	45355	42975
Assam	4523278	4140192	4165178	327608	278591	292588	689470	685025	681457
Bihar	20266089	21548009	20093002	63756	71398	54431	2539302	2893843	2890284
Chandigarh	106491	101884	100687	2842	3101	3085	24929	26530	27490
Chhattisgarh	3430217	3281478	3146492	63058	61965	57481	777057	769692	730230
D & N Haven	42203	41755	41075	1775	1838	1893	10546	10635	10855
Daman & Diu	15164	14903	14746	4102	4041	4031	2696	3572	3683
Delhi	1704446	1675648	1634582	104573	103234	101245	423045	454780	500867
Goa	39880	37878	35549	126234	128199	128507	7110	6895	6165
Gujarat	5941473	5816280	5664560	223845	242846	210686	121374	117985	132074
Haryana	1988816	1663751	1569309	61742	60751	60265	394138	387767	390925
Himachal Pradesh	600204	580395	558542	0	0	0	200063	188135	179083
Jammu & Kashmir	1025747	1024643	954253	0	0	0	211002	212043	189934
Jharkhand	4827868	4729025	4302336	293343	283801	251244	605679	607269	544448
Karnataka	4360499	4249264	4154999	972749	960368	895830	704676	698173	695325
Kerala	906499	889125	874991	1687352	1649300	1615969	327981	327388	316169
Lakshadweep	7888	7576	7278	0	0	0	2945	2518	2484
Madhya Pradesh	8715731	7979306	7520779	110324	99937	92550	1644028	1618553	1609934
Maharashtra	6205735	5949222	5718528	6244875	6140298	6039125	232731	232253	238651
Manipur	194536	188020	165341	35910	32594	29516	19093	19715	18664
Meghalaya	372706	379770	355573	231858	243635	225379	7694	8134	7744
Mizoram	112447	112402	101951	8463	7427	7186	18784	19430	16353
Nagaland	169521	166596	127127	0	0	0	18257	20648	16521
Odisha	5243023	5053711	4885098	275053	282256	273807	730434	746498	754020
Puducherry	50499	48595	47144	22256	21519	20315	21765	19374	17984
Punjab	2109774	2072324	2006389	133086	129536	124873	482332	484100	483042
Rajasthan	5940518	6266075	6156649	0	0	0	1088857	1156061	1239472
Sikkim	79990	73272	63794	1956	1959	1839	22149	23713	21944
TamilNadu	4160251	4170562	4157320	1908149	1869342	1768971	1088114	1103079	1090698
Telangana	2287381	2238721	2172642	116924	114636	99928	555377	557316	539758
Tripura	485866	468117	449773	16498	16115	15734	133423	126456	118326
Uttar Pradesh	17096925	16602729	15612870	2425101	2170028	2117790	309058	291162	338386
Uttarakhand	791443	757209	719342	65306	68590	67972	216707	208335	195779
West Bengal	11525326	11193885	10502475	70913	53054	36042	2442781	2532382	2392928
<b>All States</b>	<b>118973934</b>	<b>116921077</b>	<b>111310953</b>	<b>15833111</b>	<b>15307371</b>	<b>14788437</b>	<b>16913960</b>	<b>17390178</b>	<b>17211172</b>

Source: UDISE 2016-17 (Provisional)